## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2065 ANSWERED ON:11.08.2006 DISINVESTMENT OF NTPC Nizamuddin Shri G.

## Will the Minister of FINANCE be pleased to state:

- (a) the percentage of shares owned by the Government in the various Government undertakings, PSU-wise;
- (b) the percentage of shares given to public in the IPO, PSU-wise; (
- (c) whether the Government proposes to further disinvest NTPC through public offer, and
- (d) if so, the details thereof?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

- (a) The information on Central Public Sector Enterprises (CPSEs) is compiled every year in the Public Enterprises Survey by the Department of Public Enterprises. As per available information in the Public Enterprises Survey 2004-05, which was laid in the Parliament in March, 2006 and is a published document, the total equity in 237 CPSEs was Rs.1,17,787 crore. Out of this, the share of Central Government was Rs.98,312 crore which is 83.47%. The enterprise-wise details of equity held by Central Government and other parties are given in Statement 17 of Vol.1 of the Public Enterprises Survey 2004-05.
- (b) Information relating to the percentage of shares given to the public in the Initial Public Offerings
- (IPO), PSU-wise is not maintained in the Department of Public Enterprises, which is the nodal Department.
- (c) No decision has been taken by the Government to further disinvest in NTPC through a public offer.
- (d) Does not arise in view of reply to (c) above.